

CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

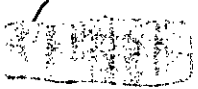

ORDER SHEET

COURT NO. : 1  
08.03.2021  
O.A./350/857/2020  
M.A./350/136/2021

RUNA MUKHERJEE  
-V/S-  
M/O DEFENCE



ITEM NO:56  
FOR APPLICANTS(S) Adv. : Mr. K. Sarkar  
FOR RESPONDENTS(S) Adv.: Mr. S. Paul

Notes of The Registry	Order of The Tribunal
	<p>Ld. counsel for both sides are present.</p> <p>Ld. counsel for applicant seeks and is granted liberty to withdraw the present MA to file afresh to challenge SRO 2017.</p> <p>Therefore, the MA. 136/2021 is disposed of as withdrawn.</p> <p>List the OA on 19.05.2021.</p> <div><div> (DR. NANDITA CHATTERJEE) MEMBER(A)</div><div> ( BIDISHA BANERJEE) MEMBER (J)</div></div> <p>pd</p>